

## Annexure 8

Name of Corporate Debtor : Vidarbha Industries Power Limited

Date of Commencement of CIRP : 30 September 2024

(Version 1: Pursuant to claims received and updated as on 23 October 2024)

## List of Operational Creditors (other than Workmen and Employees and Government Dues)

(Amount in INR)

SI No.	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% of voting Share in COC if applicable
1	Vadim Infrastructure Pvt Ltd	08-Oct-24	7,67,786	7,67,786	O&M services	-	-	No	-	-	-	-	-	Note 1
2	Bombay Integrated Security (India) Ltd	17-Oct-24	18,09,801	-	Other services	-	-	No	-	-	-	18,09,801	-	Note 2
3	New Shubham Travels (Prop. Shubhraj Baidyanath Giri)	15-Oct-24	34,22,943	-	Other services	-	-	No	-	-	-	34,22,943	-	Note 2
4	Encotec Energy (India) Pvt Ltd	11-Oct-24	4,89,43,219	-	O&M services	-	-	No	-	-	-	4,89,43,219	-	Note 2
	<b>Total</b>		<b>5,49,43,749</b>	<b>7,67,786</b>	-	-	-	-	-	-	-	<b>5,41,75,963</b>		

Note:

- 1 Amount admitted may undergo change incase the Interim Resolution Professional comes across any additional evidence/document including books of account of Corporate Debtor warranting such change in admitted amount.
- 2 The Claims have been verified on the basis of the documents submitted by the claimant and is subject to further review from the books of the accounts of the Corporate Debtor.